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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

ORIGINAL APPLICATION NO. 530 OF 1988

Rais Ahmed

.....

Applicant

Vs.

The Union of India & others.... Respondents.

Hon.Ajay Johri- AM
Hon.G.S.Sharma- JM

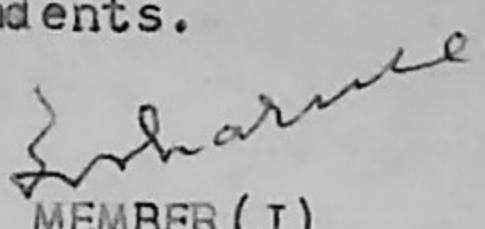
In this application, the applicant Rais Ahmed has come up with a prayer that a direction be issued to the respondents to appoint him on any suitable post or as Mate-Turner on compassionate ground in the place of his father who was a Machinist in the Army Base Workshop, Allahabad and who died in harness in 1984.

2. There already exists government order issued by the Ministry of Home Affairs which provides that dependants of deceased government employees who died in harness should be considered for being appointed on the post for which they are qualified on compassionate grounds. On the basis of this order, the applicant had made a request for appointment in 1984. According to the applicant, he has been waiting since then and no appointment has been given to him till date. The latest communication from the Army Base Workshop, Allahabad of March, 1988 intimates him that his name has been registered at the waiting list and he is at serial no.18 and that he will be considered on his turn as no diversion from seniority is permissible. The prayer made by the applicant is that a direction be issued to appoint him on any suitable post on compassionate grounds. We find that the communication

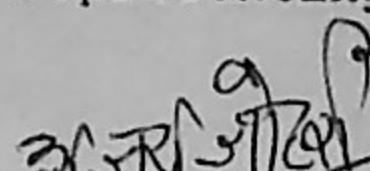
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dated March, 1988 is sufficient in itself inasmuch as his name is still on the waiting list and he will be considered for appointment on his turn. We direct that the respondents will take action in accordance with the directions and rules available on the subject for appointment of the wards of employees who died in harness and try to provide the applicant employment as soon as possible. The application is disposed of with these directions. A copy of this order alongwith the copy of the petition be given to Shri K.C.Sinha who is representing the respondents.



MEMBER (J)



MEMBER (A)

Dt/14.7.88/
Sh.